| | Annexure 6 | | | | | | | | | | | | | |
|--|--|-----------------|----------------------------|----------------|-----------------------------|--------------------|---------|-------------|------------|------------|------------------------------------|------------------------------|---------|--|
| | Name of the Corporate debtor: M/s. BTT Industries Private Limited ; Date of commencement of CIRP: 15.10.2019; List of Creditors as on : 16.05.2025 | | | | | | | | | | | | | |
| List of operational creditors (Employee) | | | | | | | | | | | | | | |
| | Name of authorized representative if any | Name of workmen | Details of claims received | | Details of claim admitted | | | | Amount of | Amount of | Amount of claim under verification | Amount of Claim Not Admitted | Remarks | |
| S No | | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether | % of voting | Contingent | any mutual | | | if any | |
| | | | | | | | related | share in | Claim | dues, that | | | | |
| | | | | | | | party? | COC if | | may be set | | | | |
| | | | | | | | party: | applicable | | off | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | NIL | | | | | | | | | |
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